

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**MA 060/00824/14 in
O.A No. 060/00518/2014**

Date of decision- 03.07.2014

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

1. Sita Ram Meena son of Sh. Jag Ram Meena age 51 years working as Senior Section Officer, in the office of Senior Divisional Finance Manager, Northern Railway, Ambala Cantt., Haryana.
2. Kartikeya Mishra son of Sh. R.C. Mishra age 51 years working as Senior Section Officer, in the office of Senior Divisional Finance Manager, Northern Railway, Ambala Cantt. , Haryana.

...APPLICANT

BY ADVOCATE: Sh. Rajesh Verma, Advocate vice Sh. D.R. Sharma.

VERSUS

1. Union of India, Ministry of Railways through its General Manager, Northern Railway, Baroda House, New Delhi.
2. The Railway Board through its Chairman, Ministry of Railways, Government of India, New Delhi.
3. The Senior Divisional Finance Manager, Northern Railway, Ambala Cantt., Haryana.

RESPONDENTS

BY ADVOCATE: None.



ORDER (ORAL)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-

1. MA No. 060/00824/2014 has been moved by the applicants seeking permission to withdraw the instant Original Application to file afresh with better particulars.
2. For the reason stated in MA, the same is allowed. The hearing of the matter is preponed from 04.07.2014 and case is been taken up today itself.
3. O.A shall stand dismissed as withdrawn with liberty to file afresh with better particulars.
4. MA as well as O.A stands disposed of, accordingly.


(UDAY KUMAR VARMA)
MEMBER (A)


(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 03.07.2014

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